

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 85 of 2010 &
58, 59, 84 & 99 of 2011**

Dated: 3rd February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

N.T.P.C.

.... Appellant (s)

Versus

C.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for Respondent (s): Mr. Pradeep Misra
(in Appeal Nos.59, 84/11 & 85 of 2010)
Ms. Suparna Srivastava for R.5
(in Appeal Nos.58 of 2011)

ORDER

As agreed by the learned counsel for the parties, Post the
matter on **14.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS